

Electricity Council were established in the Union Territory of Delhi in 1951. These had, however, to be dissolved on the 7th April, 1958, consequent on the formation of the Delhi Municipal Corporation. No State Electricity Board or State Electricity Council has so far been established in any of the other Union Territories.

Employment of Scheduled Castes as Drinking Water Men

1092. Shri Sonavane: Will the Minister of Railways be pleased to state:

(a) whether any Scheduled Castes are employed as drinking water servants on the various Railways; and

(b) if so, the total number of such drinking water servants on all the Railways, Zone-wise?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes

(b)

<i>Railway</i>	<i>No of Sch Caste water men</i>
Central	46
Eastern	16
Northern	115
North	
Eastern	37
Northeast	
Frontier	38
Southern	26
South	
Eastern	34
Western	92

Scheduled Castes and Scheduled Tribes Caterers

1093. Shri Sonavane: Will the Minister of Railways be pleased to state the total number of catering establishments or stalls run at all the stations of the Indian Railways by the Scheduled Castes and Scheduled Tribes separately on the zonal railways and policy of allotting such stalls and establishments with reference to these Scheduled Castes and Tribes?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): A state-

ment, furnishing the details desired, is placed on the Table. [See Appendix II, annexure No. 94].

The extant policy is (i) to allot small stalls and to issue licences for transide vending to persons belonging to Scheduled Castes/Tribes on a preferential basis provided they are not unsuitable.

(ii) in the case of the contracts for the larger stalls and for the Refreshment Rooms other things being equal or nearly equal, to preferentially allot the contracts to persons belonging to Scheduled Castes/Tribes

Fishing net making Plant

1094. Shri Assar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government have purchased a fishing net making plant for Bombay;

(b) whether the plant has started working, and

(c) if not, the reasons therefor?

The Minister of Food and Agriculture (Shri A P Jain): (a) Yes One twine and net making plant was procured under the TCM Aid programme and allotted to Bombay Government

(b) No

(c) As the equipment was new to the country, it is necessary to recruit Erection Engineers from abroad. Negotiations for their recruitment are being carried on and the plant will be installed as soon as their services become available.

Porters

1095 Shri Parulekar Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 92 on the 18th November, 1958 and state:

(a) whether it is a fact that the licensed porters on the Central Railway are paid at the rate of 4 annas

per hour by the Railway when they are utilised for Railway work;

(b) what is the prescribed portorage rate chargeable from the passengers, and

(c) what are the reasons for not paying their services at the prescribed rate of portorage when they are utilised for Railway work?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes; on the Bombay Kalyan (inclusive) section and at 22 nP per hour at other stations

(b) Portorage charge payable by passengers is 3 annas or 19 nP per head load not exceeding one maund per trip at all stations on the Bombay-Kalyan section and certain other important stations and two annas or twelve Naye Paise at other stations

(c) Railway work done by licensed porters is different in character from the work involved in the carriage of passengers' luggage

Construction of Farm Office and Field Laboratory for the Central Arecanut Committee

1096 Shri A. K. Gopalan: Will the Minister of Food and Agriculture be pleased to state

(a) whether the Central Public Works, Department has taken up the construction of Farm Office and Field Laboratory of the Regional Research Station of the Central Arecanut Committee for South Kerala at Panampuram, and

(b) if so, what progress has been made?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Does not arise.

T. B. Control

1097. Shri Mohammed Imam: Will the Minister of Health be pleased to state the amount spent by the Tuberculosis Association to fight Tuberculosis disease by the use of B.C.G. Vaccination and other anti-tuberculosis measures from 1952-53 to 1958-59?

The Minister of Health (Shri Karmarkar): The main activities of the Association are to advise the State T.B Associations and the Central and State Governments on modern anti-tuberculosis measures, to arrange for education, publicity and propaganda on such measures and annual meetings of TB workers. The Association is also managing three T.B. Institutions viz T.B Hospital, Mehrauli, Delhi, New Delhi TB Centre, and the Lady Linnithgow Sanatorium, Kasauli. The expenditure incurred by the TB Association and the Institutions managed by them for the period from 1952-1957 is as shown in the statement is placed on the Table [See Appendix II, annexure No 95]

Minor Irrigation Loans

**1098. { Shri A. K. Gopalan:
Shri Kodyan:**

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Government of India have received suggestions from Kerala State Government that minor irrigation loans should be available for utilisation by co-operative farms and panchayats, and

(b) if so, whether the Government of India have agreed to the suggestions?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No Sir

(b) Does not arise. Under the G.M.F. Rules loans and grants are given to State Governments for their Minor Irrigation Schemes. The implementation of the schemes and the advance of financial assistance to various parties are left to State Governments